D.G. SHIPPING ORDER NO. 02 of 2015

F.No. 33-NT (1)/2011-Pt. Dated: 11.08.15

Sub: Shipboard training for the B.Sc. (Nautical) and Graduate Mechanical Engineer (GME) trainees-reg.

In continuation of this office preceding DGS Order No. 01 of 2012 [F.No. 33-NT (1)/2011-Pt-III], dated 09.05.12, it has been considered to extend the following facilitation, in view of the manpower crisis at the management level and also the backlog of completion of structured shipboard training program (SSTP) in the Indian merchant shipping industry, for the nautical and engineering streams.

2. It has been decided that Certificates of Endorsement (CoE) of Recognition issued to the holders of Certificates of Competency (CoC) from other flag states at the levels of Master, Chief Officer, chief Engineer and Second Engineer will, henceforth, be subject to the condition that the deployment of such CoE holders on any Indian flag vessel will have to be done in conjunction with the deployment of one Indian Cadet pursuing a B.Sc(Nautical)/DNS (Diploma in Nautical Science leading to B.Sc. in Nautical Science), on the nautical side and one Trainee Marine Engineer pursuing the GME (Graduate in Marine Engineering)/DME(Diploma in Marine Engineering)/ATS (Alternative Training Scheme)/4 years Bachelor Degree in Marine Engineering on the engineering side, during each period of deployment of the CoE holder. Further, the Master and Chief Engineer of the ship concerned have to undertake to supervise the quality of training of these trainees as per the prescribed Training and Record (TAR) book. This condition is imposed pursuant to the powers exercised under sub-section (3) of section 406 of the Merchant Shipping Act, 1958, as amended.

3. The CoE validity will be limited to 2 (two) years, to facilitate the due monitoring thereof by this office.
4. All other terms and conditions stated in the said DGS Order No. 01 of 2012 dated 09.05.12 shall, mutandis mutandis, remain and shall be read in conjunction with this order.

5. This measure is purely temporary in nature and will be in force for 2(two) years from the date of the issue of this order.

Sd/-

(Deepak Shetty)

Director General of Shipping
& ex-officio Additional Secretary to the GoI